

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 199 OF 2015**

**Dated: 13<sup>th</sup> July, 2016**

**In the matter of :**

**Maharashtra State Power Generating Co. Ltd. ...Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1  
Mr. Samir Malik for R.6.

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **21.07.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/mk